

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF RDB INDUSTRIES LIMITED

This Post Issue Public Announcement is being issued by Microsec Capital Limited (Manager to the Offer) on behalf of Mr. Vinod Dugar and Mrs. Sheetal Dugar both residing at 63, Park Street Kolkata- 700 016 along with Ankur Constructions Pvt Ltd and Loka Properties Pvt Ltd ("Persons acting in concert") having their Registered Office: 8/1, Lal Bazaar Street, Kolkata-700 001 in compliance with Regulation 11 of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations 1997 and subsequent amendments made thereto furnishing the details subsequent to the Public Announcement made on May 05, 2006 and corrigendum to the Public Announcement made on August 04, 2006 and the offer closed on September 04, 2006.

1. Name of the Target Company RDB Industries Limited
2. Name of the Acquirers Mr. Vinod Dugar and Mrs. Sheetal Dugar
3. Name of Manager to the Offer Microsec Capital Limited
4. Name of Registrar to the Offer Niche Technologies Pvt. Ltd.
5. Offer Details
 - a) Date of Opening of the Offer August 16, 2006
 - b) Date of Closing of the Offer September 04, 2006
6. Details of Acquisitions

Sr. No.	Particulars	Proposed in the offer document		Actuals	
1.	Offer price	Rs 70/-		Rs 70/-	
2.	Share holding of acquirers (No & %) before MOU/P.A.	No of Shares	%	No of Shares	%
		188,078	2.96 1.88*	188,078	2.96 1.88*
3.	Shares acquired by way of MOU or market purchases (No & %)	No of Shares	%	No of Shares	%
		30,00,000	47.24 30.00*	30,00,000	47.24 30.00*
4.	Shares acquired in the open offer (No. & %)	20,00,000	31.50 20.00*	NIL	NIL
5.	Size of the open offer (No of shares multiplied by offer price per share)	Rs.14,00,00,000/-		Rs.14,00,00,000/-	
6.	Shares acquired after P.A. but before 7 working days prior to closure date, if any. (No. & %)				
	6.1 Price of the shares acquired	NIL		NIL	
	6.2 No. of shares acquired	NIL		NIL	
	6.3 % of shares acquired	NIL		NIL	
7.	Post offer share holding of acquirers (No. & %) (2+3+4+6)	No of Shares	%	No of Shares	%
		51,88,078	81.70 51.88*	31,88,078	50.21 31.88*
8.	Pre & Post offer share holding of public (No. & %)	Pre	Post	Pre	Post
		38,87,547 61.22% 38.87%*	18,87,547 29.73% 18.88%*	38,87,547 61.22% 38.87%*	38,87,547 61.22% 38.87%*

*This percentage has been calculated on fully expanded paid up capital of the Company pursuant to preferential allotment.

7. Status of the Escrow Account Not yet released
8. Payment of Interest NIL
9. Status of Investor Complaints None

The Acquirers accept full responsibility for the information contained in this Public Announcement and are jointly and severally responsible for the obligations of the Acquirers as laid down in the SEBI (SAST) Regulations.

This Post Offer Public Announcement would also be available on the SEBI's website www.sebi.gov.in

Issued by the Manager to the Offer

MICROSEC

Microsec Capital Limited

Azimganj House, 2nd Floor, 7, Camac Street, Kolkata 700 017

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SEBI Regd No. INM 000010791

Contact Person: Mr. Kamlesh Agarwal

Place: Kolkata

Date: September 07, 2006